



2026:AHC:27947

HIGH COURT OF JUDICATURE AT ALLAHABAD

WRIT - A No. - 1753 of 2026

Jayvir Singh Dhama

.....Petitioner(s)

Versus

State Of U.P. And 8 Others

.....Respondent(s)

Counsel for Petitioner(s)	:	Vijay Pratap Singh
Counsel for Respondent(s)	:	C.S.C.

Court No. - 33

HON'BLE VIKAS BUDHWAR, J.

1. Disposed of.

2. For order, see order of date passed in Writ-A No. 9285 of 2025.

(Vikas Budhwar,J.)

February 9, 2026
Rajesh